

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

M.A.No.259 of 2015 in Appeal No.44 of 2015 (SZ)

Appellant(s)

Jayaram Gouda
Vidyapeeta, Kangeri Hobli,
Bangalore

Vs

Respondent(s)

The Chairman,
Karnataka State Pollution Control Board
& Others.

Legal Practitioners for Appellant(s)

M/s.D. Aravindhana

Legal Practitioners for Respondents

M/s R. Thirnavukarasu &
M.Swarnalatha for R1
M/s Devraj Ashok for R2
M/s T.V. Sekar for R3

Appeal No.44 of 2015 (SZ)

Appellant(s)

Jayaram Gouda
Vidyapeeta, Kangeri Hobli,
Bangalore

Vs

Respondent(s)

The Union of India & others
Rep. by its Secretary to the Govt.
Ministry of Environment & Forests
New Delhi and others.

Legal Practitioners for Appellant(s)

M/s.D. Aravindhana

Legal Practitioners for Respondents

M/s C. Sangamithrai for R1
M/s R. Thirnavukarasu & M.
Swarnalatha for R2
M/s Devraj Ashok for R3&R5
M/s T.V. Sekar for R4
M/s Ajesh Kumar, S. Dhivya Menon,
Sharanjith Shetty for R4

Note of the Registry	Orders of the Tribunal
Item.No.12	Date: 17 th August, 2017 M.A.No.259 of 2015

At the request of the learned counsel appearing for the appellant in appeal no. 44 of 2015 (SZ) post this application on 24.08.2017.

.....,JM
(Justice Dr. P. Jyothimani)

.....,EM
(Shri P.S. Rao)

